

(b) if so, the details of such referred cases alongwith the steps taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI):

(a) Yes, Sir. The Government of Uttaranchal *vide* its letter dated 1/2.04.2004 has referred to Central Government the issue of allocation of employees of the Secretariat Cadre.

(b) The Government of Uttaranchal had requested not to allocate any more personnel of the Secretariat cadre apart from the 175 personnel already allocated on 'option' basis to that State, and to allocate 'vacancies' against the remaining posts. The Central Government, after considering the request of the Government of Uttaranchal, has already written to the State Advisory Committee *vide* its letter dated 26.8.2004 to consider the issue in accordance with the instructions of the Government of India.

Bypasses on National Highway in Kerala

*339. SHRI ABDUL WAHAB PEEVEE: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any request has been received from the Government of Kerala for early construction of bypasses on National Highways in Kerala;

(b) if so, the details thereof;

(c) the status report of work started in each case; and

(d) by when the entire construction work is likely to be completed?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BALLU): (a) to (c) Yes, Sir. Government of Kerala on 20-7-2004 has submitted a proposal for early construction of 11 bypasses on National Highways in Kerala. The details are as under:

Sl. No.	Name of Bypass	NH No.	Total Length (Km)	Status
1	2	3	4	5
1.	Kozihikode Bypass	17	28.124	Land acquisition completed. Construction completed in 7.254 km and in progress in another 6.37 km

[23 December, 2004]

RAJYA SABHA

1	2	3	4	5
2.	Kollam Bypass	47	13.14	Land acquisition completed. Construction completed in 4.78 km
3.	Alappuzha Bypass	47	7.58	Land acquisition completed. Construction completed in 3.73 km and in progress in balance portion
4.	Thiruvananthapuram— Neyyatinkara Bypass	47	44.253	Land acquisition completed in 25.90 km and in progress in 5.47 km. Construction completed in 22.633 km
5.	Thalassery- Mahe Bypass	17	18.03	Land acquisition completed in 9.142 km. Construction not taken up
6.	Koilandy deviation Bypass	17	11.213	Land acquisition completed. Construction not taken up
7.	Thripunithra Bypass	49	9.00	Land acquisition in 3.75 km in progress. Construction not taken up
8.	Muvattupuzha Bypass	49	4.58	Not taken up
9.	Kothamangalam Bypass 49		3.15	Not taken up
10.	Aattungal Bypass	47	—	Not taken up
11.	Kodungailur Bypass	17	—	Not taken up

(d) It is too early to indicate the likely date of completion of the above bypasses.

Indian fishermen in Pakistani Jails

*340. SHRI EKANATH K. THAKUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have not honoured its promise of rescuing 406 Indian fishermen from Pakistani jails;

(b) whether it is also a fact that Pakistani Marine Guards have seized 10 more boats and 60 fishermen from Gujarat;

(c) whether some of the fishermen are languishing in Pakistani jails for over three years; and

(d) if so, the steps Government propose to take to rescue those Indian fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHMED): (a) to (d) As per available information,